GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2289 ANSWERED ON:05.12.2014 E PAYMENT SYSTEM Chavan Shri Harishchandra Deoram

Will the Minister of FINANCE be pleased to state:

- (a) whether the Reserve Bank of India (RBI) proposes to include rural villages/towns into the fold of electronic payment system;
- (b) if so, the details thereof, State/UT-wise along with the time by which it is likely to be implemented;
- (c) whether electronic payment facility is provided to customers free of charge;
- (d) if so, the details thereof; and
- (e) the steps taken/being taken by the Government to include all towns/villages in the country through e-payment system?

Answer

THE FINANCE MINISTER (SHRI ARUN JAITLEY)

- (a) and (b) As per Reserve Bank of India (RBI) guidelines, Core Banking Solutions (CBS) enabled banks participate as members of national payment systems like Real Time Gross Settlement (RTGS)/ National Electronic Fund Transfer (NEFT) / National Electronic Clearing Service (NECS). As on 14.11.2014 there are about 1,17,486 branches of 157 banks participating in NEFT as direct members. About 178 banks and financial institutions with a branch coverage of 1,15,071 participating under RTGS. Besides this, more than 800 banks are participating as sub-members of other banks in these national payment systems. List of bank branches participating is available on the website of RBI http://www.rbi.org.in .
- (c) to (e) RBI has prescribed the maximum ceiling of fee which a bank can levy on its customers for the above electronic payment products. For instance, the maximum NEFT charges (exclusive of service tax) for amounts up to Rs.10,000/- is Rs.2.50 and for amounts above Rs.2.00 lakh it is Rs.2.5/-.